Claim of Damage Cotton Crops

*44 . Smt. KIRAN CHOUDHRY, M.L.A. Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the claim of damaged Cotton Crops of 2021 has not been paid to the farmers of different villages of Tosham Assembly Constituency like Miran, Dhani Miran, Mandhan, Devavas, Jainawas, Bushan, Sahlewala, Alampur, Chhapar Jogian, Chhapar Rangran, Pinjokhara, Dadam, Bidola, Dhani Mahu, Nigana Kalan, Jhulli, Kharkri Sohan and Tosham;

b) the details of the action taken by the Government against the erring private insurance companies; and

c) the time by which the claims of abovesaid effected farmers are likely to be paid togetherwith the details thereof?

SH. DUSHYANT CHAUTALA, DEPUTY CHIEF MINISTER, HARYANA

a) i) No Sir, the claim of compensation for damaged Cotton Crop of 2021 has been distributed to the farmers of different villages of Tosham Assembly Constituency like Miran, Dhani Miran, Mandhan, Devavas, Jainawas, Bushan, Sahlewala, Alampur, Chhapar Jogian, Chhapar Rangran, Pinjokhara, Dadam, Bidola, Dhani Mahu, Nigana, Jhulli, Kharkri Sohan and Tosham, who had not insured their crop under Pradhan Mantri Fasal Bima Yojana. The details are as under :-

Sr. No.	Name of Tehsil	Name of Village	Sanctioned Amount	Disbursed Amount	Remaining Amount
1	Tosham	Miran (Dhani Miran)	29921500	4959992	24961508
2		Mandhan	6483500	2657539	3825961
3		Devavas	5944000	3761295	2182705
4		Jainawas	3771500	1982541	1788959
5		Bushan	4428500	706108	3722392
6		Sahlewala	4122500	1076221	3046279
7		Alampur	11903500	4933373	6970127
8		Chhapar Jogian	3001500	1462286	1539214
9		Chhapar angran	4729500	1581081	3148419
10		Pinjokhara	7063500	1961894	5101606
11		Dadam	3779500	1485580	2293920
12		Dhani Mahu	3495500	1358314	2137186
13		Niagan Kalan	2096500	743881	1352619
14		Jhulli	1936000	1152022	783978
15		Kharkri Sohan	7127000	4635971	2491029
16		Tosham	11962000	3011805	8950195
17		Bidola	6421500	2655748	3765752
		Total	118187500	40125651	78061849

ii) Under Pradhan Mantri Fasal Bima Yojana claim amount of Rs. 14.62 crore has been given to 3472 eligible insured farmers in 12 villages i.e. Pinjokhera, Chhapar Jogian, Chhapar Rangran, Dadam, Bidola, Jainawas, Mandhan, Bushan, Sahlewala, Nigana Kalan, Alampur and Dhani Mahu. No claim was made in Jhulli, Devavas, Tosham, Kharkri Sohan and Miran as per scheme parameter/norms.

b) Agriculture and Farmers Welfare Department organized regular meetings with the insurance company to process claims. The Government of India also intervened to expedite the matter whenever necessary.

c) The compensation has been transferred to all the beneficiaries who have provided details of their bank accounts. The rest of the farmers, who have not provided details of their account, will be given compensation after their account details are received.

Note for Pad *44

Haryana is an agrarian State. More than 51% of the population of the State is dependent on agriculture. The Government is conscious of its responsibility to safeguard the interest of the farmers. Whenever the farmers suffer any loss due to damage to crops, it becomes the prime duty of the Government to compensate them to some extent.

The Government provides immediate relief in terms of financial assistance to the victims of drought, earthquake, fire, flood, hailstorm, dust storm, electric sparking, lightening, cold wave/frost, heat wave, landslide, cloud burst and pest attack. As per Government of India norms, relief on account of damage to crops due to Drought, Earthquake, Flood, Hailstorm, Fire, Cold Wave/Frost, Landslide, Cloud Burst and Pest Attack is provided for the damage ranging from 33% to 100%; whereas the State Government norms of relief on account of damage to crops due to Floods, Fire, Electric Sparking, Heavy Rains, Hailstorm, Pest Attack and Dust storm are ranging between 25% to 100%. The comparative table of State Government and Govt. of India norms are as under:-

<table>
<tr><td colspan="2">Govt. of India Norms</td><td colspan="2">Haryana State Norms</td></tr>
<tr><td colspan="2">Drought, earthquake, flood, fire, hailstorm, cold wave/frost, landslide, cloud burst, cyclone, Tsunami and avalanche and pest attack</td><td colspan="2">Flood/standing water, electric sparking, fire, heavy rain, hailstorm, pest attack and dust storm</td></tr>
<tr><td>Damage</td><td>Norms</td><td>Damage</td><td>Norms</td></tr>
<tr><td rowspan="6">Where crop loss is 33% and above</td><td rowspan="6">Rs. 6800/- per ha. i.e. Rs. 2753/- per acre in rainfed sown areas and Rs. 13500/- per ha. i.e. Rs. 5466/- per acre in assured irrigated areas, subject to minimum assistance not less than Rs. 1000 and restricted to sown areas.</td><td>≥ 25 to < 33 %</td><td>Rs. 9000/- per acre (Wheat, paddy, cotton and sugarcane) Rs. 7000/- per acre (Mustard and other Crops)</td></tr>
<tr><td>≥ 33 to < 50 %</td><td>Rs. 9000/- per acre (Wheat, paddy, cotton and sugarcane) Rs. 7000/- per acre (Mustard and other Crops)</td></tr>
<tr><td>≥ 50 to < 75 %</td><td>Rs. 12000/- per acre (Wheat, paddy, cotton and sugarcane) Rs. 9000/- per acre (Mustard and other Crops)</td></tr>
<tr><td>≥75 and above</td><td>Rs. 15000/- per acre (Wheat, paddy, cotton and sugarcane) Rs. 12500/-per acre (Mustard and other Crops)</td></tr>
<tr><td colspan="2">In case of drought, cold wave/frost, earthquake, landslide and cloud burst</td></tr>
<tr><td>Where crop loss is 33% and above</td><td>Rs. 7000/- per acre in assured irrigated areas and Rs. 3500/- per acre in rainfed areas. Subject to minimum assistance not less than Rs. 500/- per shareholder and restricted to sown areas.</td></tr>
</table>

Claim of Damaged Cotton Crop

a) i) No Sir, the claim of compensation for damaged Cotton Crop of 2021 has been distributed to the farmers of different villages of Tosham Assembly Constituency like Miran, Dhani Miran, Mandhan, Devavas, Jainawas,

Bushan, Sahlewala, Alampur, Chhapar Jogian, Chhapar Rangran, Pinjokhara, Dadam, Bidola, Dhani Mahu, Nigana, Jhulli, Kharkri Sohan and Tosham, who had not insured their crop under Pradhan Mantri Fasal Bima Yojana. The details are as under :-

Sr. No.	Name of Tehsil	Name of Village	Sanctioned Amount	Disbursed Amount	Remaining Amount
1	Tosham	Miran (Dhani Miran)	29921500	4959992	24961508
2		Mandhan	6483500	2657539	3825961
3		Devavas	5944000	3761295	2182705
4		Jainawas	3771500	1982541	1788959
5		Bushan	4428500	706108	3722392
6		Sahlewala	4122500	1076221	3046279
7		Alampur	11903500	4933373	6970127
8		Chhapar Jogian	3001500	1462286	1539214
9		Chhapar angran	4729500	1581081	3148419
10		Pinjokhara	7063500	1961894	5101606
11		Dadam	3779500	1485580	2293920
12		Dhani Mahu	3495500	1358314	2137186
13		Niagan Kalan	2096500	743881	1352619
14		Jhulli	1936000	1152022	783978
15		Kharkri Sohan	7127000	4635971	2491029
16		Tosham	11962000	3011805	8950195
17		Bidola	6421500	2655748	3765752
		Total	118187500	40125651	78061849

ii) Under Pradhan Mantri Fasal Bima Yojana claim amount of Rs. 14.62 crore has been given to 3472 eligible insured farmers in 12 villages i.e. Pinjokhera, Chhapar Jogian, Chhapar Rangran, Dadam, Bidola, Jainawas, Mandhan, Bushan, Sahlewala, Nigana Kalan, Alampur and Dhani Mahu. No claim was made in Jhulli, Devavas, Tosham, Kharkri Sohan and Miran as per scheme parameter/norms.

b) Agriculture and Farmers Welfare Department organized regular meetings with the insurance company to process claims. The Government of India also intervened to expedite the matter whenever necessary.

c) The compensation has been transferred to all the beneficiaries who have provided details of their bank accounts. The rest of the farmers, who have not provided details of their account, will be given compensation after their account details are received.

*44 Claim of Damaged Cotton Crop

Pradhan Mantri Fasal Bima Yojana is a National level scheme of Government of India to provide crop loss compensation due to natural calamities. The scheme has been implementing in Haryana since Kharif 2016 on Paddy, Bajra, Maize, Cotton and Moong of Kharif Crops and Wheat, Mustard, Gram, Barley & Sunflower of Rabi Crops. Under the scheme farmer have to pay only 2% of sum insured in Kharif, 1.5% of sum insured in Rabi and 5% for horticultural & commercial crops as farmers share premium. The remaining premium is borne by the Central and State Government in equal proportion.

- **Sum Insured:** (Rs. Per hectare)

Crop	Paddy	Bajra	Maize	Cotton	Wheat	Mustard	Barley	Gram	Sunflower
2016-17	62500	27500	25000	60000	55000	27500	25000	25000	-
2017-18	71500	33500	36000	69000	60500	36000	33500	26000	-
2018-19	73500	36000	41500	72000	66500	38000	40500	29500	39000
2019-20	77800	37000	38300	76600	63000	38500	40750	29600	39500
2020-21	84015	39536	42008	81545	64248	43244	42008	32124	42008
2021-22	88216	41512	44108	85622	67460	45406	44108	33730	44108

- **Implementing Agencies (for both Kharif & Rabi): -**

Season	Cluster-I	Cluster-II	Cluster-III
2016-17	Reliance GIC	Bajaj Allianz GIC	ICICI Lombard GIC
2017-18	ICICI Lombard GIC	Bajaj Allianz GIC	Bajaj Allianz GIC
2018-19	The oriental GIC	SBI GIC	Universal Sompo GIC
2019-20	Agriculture Insurance Company	SBI GIC	Bajaj Allianz GIC
2020-21	Agriculture insurance Company	Reliance GIC	Bajaj Allianz GIC
2021-22	Agriculture insurance Company	Reliance GIC	Bajaj Allianz GIC
2022-23	Agriculture insurance Company	Reliance GIC	Bajaj Allianz GIC

Cluster–I Sirsa, Bhiwani, Faridabad, Kurukshetra, Kaithal, Panchkula, Rewari

Cluster-II Hisar, Sonipat, Gurugram, Karnal, Jind, Mahendargarh, Ambala.

Cluster-III Yamuna Nagar, Panipat, Palwal, Rohtak, Fatehabad, Jhajjar, Mewat,Charkhi Dadri

- **Risk Covered:-**
  - **Localized Calamities: -**
    - i. **Peril: -** Hailstorm, Inundation, Cloud burst and lightening.
    - ii. **Method of Loss Assessment:** - Individual field level survey by joint committee i.e. Block Agriculture Officer, Loss Assessors of the Insurance Company and the concerned farmer.

i. **Standing Crop (Sowing to Harvesting):-Peril: -** Drought, Dry spell, Flood, Inundation, widespread Pests and Disease attack, Lightening, Storm/Hailstorm.

ii. **Method of Loss assessment:** - Village level loss assessment through Crop Cutting Experiments.

- **Post-Harvest Losses:**

i. **Peril: -** Hailstorm, Cyclonic rains and Unseasonal rains.

ii. **Method of loss assessment: -** Individual field level survey by joint committee i.e. Block Agriculture Officer, Loss Assessors of the Insurance Company and the concerned farmer.

- **Progress of the scheme from Kharif 2016 to Kharif 2021:**

(Amount in Lakh)

Season	Total Farmers Covered	Number of Farmers benefited	Collected Premium			Total Premium	Claim
			Farmers Share	State Share	Central Share		
Kharif 2016	738795	150881	12735.62	8332.42	4616.37	25684.41	23423.05
Rabi 2016-17	597298	62606	6994.67	1892.81	1892.81	10780.29	5702.64
Kharif 2017	632421	242699	12486.66	11435.53	6181.92	30104.11	80499.83
Rabi 2017-18	691246	77433	8125.68	3378.77	3378.77	14883.22	8624.74
Kharif 2018	722953	322574	13908.27	26084.97	18099.62	58092.86	79729.23
Rabi 2018-19	774947	80721	10236.94	8526.07	8526.07	27289.08	12705.24
Kharif 2019	820585	247995	16743.15	39950.81	28969.97	85663.92	59256.17
Rabi 2019-20	890453	321220	10162.66	13156.30	13156.30	36475.23	34339.17
Kharif 2020	887258	342672	26470.94	34953.32	34943.47	96367.73	99530.35
Rabi 2020-21	757035	106810	7985.11	13213.26	13202.41	34400.78	15614.96
Kharif 2021	746606	447078	24249.02	31925.03	31925.00	88099.05	112038.42
Total	8259597	2402689	150098.72	192849.29	164892.71	507840.68	531463.80

Whereas the detail of claim paid to farmers in district raised by the Hon'ble member areas under:

Sr. No.	Village Name	Amount paid to farmers(in Crore)	No. of farmers
1.	Pinjo Khara(35)	1.42	266
2.	ChhaparJogian(85)	0.75	137
3.	Chhapar Rangran(84)	1.32	243
4.	Dadam(36)	1.08	183
5.	Birola(83)	2.21	346
6.	Jainawas (147)	0.34	182
7.	Mandhana (48)	0.42	332
8.	Busan (95)	1.63	271
9.	Salewala (75)	1.24	246
10	Nigana Kalan (43)	0.54	179
11	Alampur (78)	2.66	612
12.	Dhani Mahu (46)	1.01	475
13.	Jhuli	Claim not found	0
14.	Devawas		
15.	Tosham		
16.	Kharkhri Sohan		
17.	Miran		
Total		**14.62**	

क्षतिग्रस्त कपास की फसल का दावा

*44 श्रीमती किरण चौधरी, एम.एल.ए.:-क्या उप-मुख्यमंत्री कृपया बताएंगे किः-

(क) क्या यह तथ्य है कि 2021 की कपास की क्षतिग्रस्त फसल के मुआवजे का भुगतान तोशाम विधान सभा निर्वाचन क्षेत्र के विभिन्न गांवों जैसे मीरां, ढाणी मीरां, मानधन, देवावास, जैनावास, बुशन, साहलेवाला, अलमपुर, छप्पार जोगियां, छप्पार रांगडां, पिंजोखारा, डाडम, बिडोला, ढाणी माहू, निगाना कलां, झुल्ली, खरकडी, सोंहा तथा तोशाम आदि के किसानो को नहीं किया गया है;

(ख) दोषी निजि बीमा कंपनियों के खिलाफ सरकार द्वारा की गई कार्यवाही का ब्यौरा क्या है; तथा

(ग) उपरोक्त प्रभावित किसानों के मुआवजे का भुगतान कब तक किए जाने की संभावना है तथा ब्यौरा क्या है?

श्री दुष्यंत चौटाला, उप-मुख्यमंत्री, हरियाणा

(क) नहीं श्रीमान् जी, तोशाम विधानसभा क्षेत्र के जिन किसानों ने प्रधान मंत्री फसल बीमा योजना के तहत अपनी फसलों का बीमा नहीं करवाया है उन गांवों जैसे मीरां, ढाणी मीरां, मानधन, देवावास, जैनावास, बुशन, साहलेवाला, अलमपुर, छप्पार जोगियां, छप्पार रांगडां, पिंजोखारा, डाडम, बिडोला, ढाणी माहू, निगाना कलां, झुल्ली खरकडी, सोंहा तथा तोशाम के किसानों को क्षतिग्रस्त कपास फसल 2021 के मुआवजे का क्लेम वितरित किया जा चुका है। जिसका विवरण निम्न प्रकार से हैः-

क्र0सं0	तहसील का नाम	गांव का नाम	स्वीकृत राशि	वितरित की गई मुआवजा राशि	बकाया राशि
1	तोशाम	मीरां (ढाणी मीरां)	29921500	4959992	24961508
2		मानधन	6483500	2657539	3825961
3		देवावास	5944000	3761295	2182705
4		जैनावास	3771500	1982541	1788959
5		बुशन	4428500	706108	3722392
6		साहलेवाला	4122500	1076221	3046279
7		अलमपुर	11903500	4933373	6970127
8		छप्पार जोगियां	3001500	1462286	1539214
9		छप्पार रांगडां	4729500	1581081	3148419
10		पिंजोखारा	7063500	1961894	5101606
11		डाडम	3779500	1485580	2293920
12		ढाणी माहू	3495500	1358314	2137186
13		निगाना कलां	2096500	743881	1352619
14		झुल्ली	1936000	1152022	783978
15		खरकडी सोंहा	7127000	4635971	2491029
16		तोशाम	11962000	3011805	8950195
17		बिडोला	6421500	2655748	3765752
कुल जोड़			118187500	40125651	78061849

(ii) प्रधानमंत्री फसल बीमा योजना के तहत 12 गांवो पिंजोखारा छप्पार जोगियां, छप्पार रांगडां, डाडम, बिडोला, जैनावास, मानधन, बुशन, साहलेवाला, निगाना कलां, अलमपुर, और ढाणी माहू के 3472 पात्र बीमित किसानों को 14.62 करोड रूपये

की क्लेम राशि दी गई है। झुल्ली, देवावास, तोशाम, खरकडी, सोंहा और मीरां में योजना के मानकों/मापदंडों अनुसार कोई क्लेम नहीं दिया गया है।

(ख) कृषि एवं किसान कल्याण विभाग ने दावों पर कार्रवाई करने के लिए बीमा कंपनी के साथ नियमित बैठकें आयोजित की। भारत सरकार ने भी मामले में तेजी लाने के लिए आवश्यक हस्तक्षेप किया।

(ग) उन सभी लाभार्थियों को मुआवजा हस्तांतरित किया जा चुका है, जिन्होंने अपने बैंक खातों का विवरण प्रदान कर दिया था। शेष किसानों, जिन्होंने अपने खाते का विवरण नहीं दिया था, उनके खाते का विवरण प्राप्त होने उपरान्त उन्हें मुआवजा दे दिया जाएगा।

पैड के लिए नोट 44

हरियाणा एक कृषि प्रधान राज्य है। राज्य की 51 प्रतिशत से अधिक जनसंख्या कृषि पर आश्रित है। राज्य सरकार किसानों के हितों की रक्षा के लिए अपनी जिम्मेवारी के प्रति सदैव तत्पर है। जब कभी भी किसानों की फसलों का कोई नुकसान होता है तो सरकार का कर्तव्य है कि उनके नुकसान की कुछ हद तक भरपाई हो पाए ।

सरकार द्वारा सूखा, भूकम्प, आग, बाढ़, ओलावृष्टि, धूल भरी आंधी, शार्ट सर्किट, बिजली की चिंगारी के कारण लगी आग, बिजली, शीत लहर/पाला, लू, भूस्खलन, बादल फटना तथा कीट हमले इत्यादि से प्रभावित हुए किसानों को शीघ्र वित्तीय सहायता के रूप में राहत प्रदान की जाती है। भारत सरकार के मानदण्डों अनुसार सूखा, भूकम्प, बाढ़, ओलावृष्टि, आग, शीत लहर/पाला, भूस्खलन, बादल फटना और कीट हमले प्राकृतिक आपदाओं से फसलों में 33 प्रतिशत से 100 प्रतिशत तक हुए नुकसान का मुआवजा प्रदान किया जाता है जबकि राज्य सरकार के राहत मानदण्डों अनुसार बाढ, आग, बिजली की चिंगारी के कारण लगी आग, भारी बारिश, ओलावृष्टि, कीट हमले और धूल भरी आंधी प्राकृतिक आपदाओं से फसलों में हुए नुकसान की सीमा 25 प्रतिशत से 100 प्रतिशत तक है। राज्य सरकार और भारत सरकार के मानदंडो की तुलनात्मक तालिका निम्न प्रकार से हैः-

<table>
<tr><td colspan="2">भारत सरकार के नार्मज</td><td colspan="2">हरियाणा राज्य के नार्मज</td></tr>
<tr><td colspan="2">सूखा] भूकम्प] बाढ़] आग] ओलावृष्टि] शीत लहर/पाला] भूस्खलन] बादल फटना] चक्रवात] सुनामी] हिमस्खलन और कीट हमले</td><td colspan="2">बाढ़/जलभराव] बिजली की चिंगारी के कारण लगी आग] आग] भारी बारिश] ओलावृष्टि] कीट हमले तथा धूल भरी आंधी</td></tr>
<tr><td>खराबा</td><td>नार्मज</td><td>खराबा</td><td>नार्मज</td></tr>
<tr><td rowspan="8">जहां फसल खराबा 33 प्रतिशत या इससे अधिक हो</td><td rowspan="8">6800/- रूपये प्रति हैक्टेयर अर्थात् 2753/-रूपये प्रति एकड बीजा हुआ असिंचित क्षेत्र और 13500/-रूपये प्रति हैक्टेयर अर्थात् 5466/- रूपये प्रति एकड बीजा हुआ सिंचित क्षेत्र] न्यूनतम सहायता कम से कम 1000/- रूपये और बोए गए क्षेत्र तक सीमित</td><td>≥ 25 से > 33 तक</td><td>9000/-रूपये प्रति एकड़ (गेहू] धान] कपास और गन्ना)
7000/-रूपये प्रति एकड़ (सरसों और अन्य फसलें)</td></tr>
<tr><td>≥ 33 से > 50 तक</td><td>9000/-रूपये प्रति एकड़ (गेहू] धान] कपास और गन्ना)
7000/-रूपये प्रति एकड़ (सरसों और अन्य फसलें)</td></tr>
<tr><td>≥ 50 से > 75 तक</td><td>12000/-रूपये प्रति एकड़ (गेहू] धान] कपास और गन्ना)
9000/-रूपये प्रति एकड़ (सरसों और अन्य फसलें)</td></tr>
<tr><td>≥ 75 से अधिक</td><td>15000/-रूपये प्रति एकड़ (गेहू] धान] कपास और गन्ना)
12500/-रूपये प्रति एकड़ (सरसों और अन्य फसलें)</td></tr>
<tr><td colspan="2">सूखा] शीत लहर/पाला] भूकम्प] भूस्खलन] बादल फटना के केस में</td></tr>
<tr><td>खराबा</td><td>नार्मज</td></tr>
<tr><td>जहां फसल खराबा 33 प्रतिशत या इससे अधिक हो</td><td>7000/- रूपये प्रति एकड बीजा हुआ सिंचित क्षेत्र और 3500/- रूपये प्रति एकड असिंचित क्षेत्र</td></tr>
<tr><td colspan="2">प्रत्येक हिस्सेदार को कम से कम 500/- रूपये की सहायता तथा बोये गए क्षेत्र की शर्तो अनुसार</td></tr>
</table>

क्षतिग्रस्त कपास की फसल का दावा

(क) नहीं श्रीमान् जी, तोशाम विधानसभा क्षेत्र के जिन किसानों ने प्रधान मंत्री फसल बीमा योजना के तहत अपनी फसलों का बीमा नहीं करवाया है उन गांवों जैसे मीरां, ढाणी मीरां, मानधन, देवावास, जैनावास, बुशन, साहलेवाला, अलमपुर, छप्पार जोगियां, छप्पार रांगडां, पिंजोखारा, डाडम, बिडोला, ढाणी माहू, निगाना कलां, झुल्ली खरकडी, सोंहा तथा तोशाम के किसानों को क्षतिग्रस्त

कपास फसल 2021 के मुआवजे का क्लेम वितरित किया जा चुका है। जिसका विवरण निम्न प्रकार से हैः-

क्र0सं0	तहसील का नाम	गांव का नाम	स्वीकृत राशि	वितरित की गई मुआवजा राशि	बकाया राशि
1	तोशाम	मीरां (ढाणी मीरां)	29921500	4959992	24961508
2		मानधन	6483500	2657539	3825961
3		देवावास	5944000	3761295	2182705
4		जैनावास	3771500	1982541	1788959
5		बुशन	4428500	706108	3722392
6		साहलेवाला	4122500	1076221	3046279
7		अलमपुर	11903500	4933373	6970127
8		छप्पार जोगियां	3001500	1462286	1539214
9		छप्पार रांगडां	4729500	1581081	3148419
10		पिंजोखारा	7063500	1961894	5101606
11		डाडम	3779500	1485580	2293920
12		ढाणी माहू	3495500	1358314	2137186
13		निगाना कलां	2096500	743881	1352619
14		झुल्ली	1936000	1152022	783978
15		खरकडी सोंहा	7127000	4635971	2491029
16		तोशाम	11962000	3011805	8950195
17		बिडोला	6421500	2655748	3765752
		कुल जोड़	118187500	40125651	78061849

(ii) प्रधानमंत्री फसल बीमा योजना के तहत 12 गांवो पिंजोखारा छप्पार जोगियां, छप्पार रांगडां, डाडम, बिडोला, जैनावास, मानधन, बुशन, साहलेवाला, निगाना कलां, अलमपुर, और ढाणी माहू के 3472 पात्र बीमित किसानों को 14.62 करोड रूपये की क्लेम राशि दी गई है। झुल्ली, देवावास, तोशाम, खरकडी, सोंहा और मीरां में योजना के मानकों/मापदंडों अनुसार कोई क्लेम नहीं दिया गया है।

(ख) कृषि एवं किसान कल्याण विभाग ने दावों पर कार्रवाई करने के लिए बीमा कंपनी के साथ नियमित बैठकें आयोजित की। भारत सरकार ने भी मामले में तेजी लाने के लिए आवश्यक हस्तक्षेप किया।

(ग) उन सभी लाभार्थियों को मुआवजा हस्तांतरित किया जा चुका है, जिन्होंने अपने बैंक खातों का विवरण प्रदान कर दिया था। शेष किसानों, जिन्होंने अपने खाते का विवरण नहीं दिया था, उनके खाते का विवरण प्राप्त होने उपरान्त उन्हें मुआवजा दे दिया जाएगा।